statement giving the details of targetted and actual achievement during April-November, 1990 in respect of six infra-structural industries is enclosed. [See Appendix CLVI, Annexure No. 39].

# Scheduled Castes/Muslims in selection committees

1560. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state:

- (a) whether Prime Minister has recently directed the Ministry of Industry to include Scheduled Castes and Muslims in the Selection Committees and other bodies in that Ministry; and
- (b) what action has so far been taken thereon?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b) Depart ment of Personnel & Training under the Ministry of Personnel, Public Grievances and Pensions had issued instructions in May, 1975 to all Ministries/Departments to make endeavour to the maximum extent possible to nominate a scheduled caste/ scheduled tribe officer, while constituting Departmental Promotion Committees, Selection Boards etc., for 'ecruitment/ promotion to posts/services under the Government of India. This was reiterated in April 1989 also while issuing consolidated instructions Departmental Promotion Committees and related matters.

Likewise, the Ministry of Personnel, Public Grievances and Pensions nad issued instructions in June, 1987 regarding the inclusion of a member of the minority community in the Selection Committees constituted in various Ministriss/Departments, for recruitment to Groun c and 'D' posts.

Accordingly, members of the Scheduled caste's/Scheduled tribes and minority communities are being associated with the Departmental Promotion Committees and Selection Boards etc.

# Representation of Muslims in the Ministry of Labour

- 1561. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINIS TER be pleased to state:
- (a) what is the strength of staff in his Ministry;
- (b) what is the number and percentage of Muslims therein, rank-wise;
- (c) whether any plan has been prepared by his Ministry for their welfare; and if so, the details thereof; and
- (d) what steps are being taken to give due representation to Muslims in his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL. SUMAN): (a) to (d) The information is being collected and will be Jaid on the Table of the House.

#### Extension of Urdu service of All India Radio to South, Central, East & North-East Indian Sub-Continent

- 1562. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINIS TER be pleased to refer to the answer to Unstarred Question 1091 given in the Rajya Sabha on the 21st March, 1990 and state:
- (a) whether it is a fact that a service on the pattern of Urdu service of All India Radio does not exist at present for the Urdu speaking audience of South, Central, East and North-East Indian Subcontinent;
  - (b) if so, the reasons therefor;
- (c) what steps are being taken to provide such service; and
- (d) what further steps are being taken to further improve the audibility of exist ing Urdu service of All India Radio for listeners of the country?

- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY INFORMATION BROADCASTING (SHRI SUBODR KANT SAHAY): (a) to (d) Urdu service of All India Radio is basicaly a service which is directed to Urdu speaking audiences of West and North-West Indian Sub-Continent. This service is not expected to cover other areas inside the country. Notwithstanding this, it has been th\* endeavour of All India Radio to extend coverage of this service to other areas subject to availability of financial resources. At present, Urdu programmes, on as many as 34 Primary Regional Services, and on National Channel of All India Radio are broadcast in different parts of the country.

Written Answers

## Joint ventures between Indian Defence **Sector Companies and multinationals**

- 1563. SHRI HARVENDRA SINGH HANSPAL: Will the PRIME MINISTER be pleased to state:
- (a) whether several companies in the Indian defence sector have jecently enter ed into joint ventures and Buy back ar rangements with a number of multi nationals including the Airbus Industries;
- (b) if so, the details of the Indian companies and the names of multinational companies with whom joint ventures entered into recently; and
- (c) the details of the items to be exported by the Indian companies and to what extent it will meet the target of exports of defence items?

THE MINTSTF. R OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): fa) and (b) Out of the eight Defence Public Sector Undertakings, BEL has entered into an agreement with M/s. Delft Instniments W Holland for setting up an eTnort oriented unit for the manufacture of image Vens'fier tubes. There is no Wnt venture with Airbus Industries but MAT. has an arrwsement for supplyine rjawncer doors if Airbus aircraft. Buv back nrovision is included in some collaboration agreements entered into by Defend PSTTs.

(c) Under the proposed joint venture involving BEL, image intensifier tubes valuing approx. Rs. 17 crores are expected to be exported each year after production reaches the peak level. Export target and performance each year will differ from year to year depending upon the prevailing circumstances.

## High-powered Committee to study communal situation

1564. SHRI HARVENDRA SINGH HANSPAL: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to constitute a high-powered committee to study the communal situation in the country and suggest short and loag term measures;
- (b) if so, by when and if not, the reasons therefor; and
- (c) the other steps Government propose to control communal disturbances throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) No, Sir.

- (b) The National Integration Council is a high-powered body, under the chair manship of the Prime Minister, which addresse itself to the task of devising ways and means to combat the evil of communalism
- (c) Law and Order is a State subject. In its advisory capacity, the Central Gov ernment has issued Guidelines to States/ UT<sub>S</sub> regarding promotion of communal harmony on 23-4-1990 which inter-alia, include administrative and intelligence measures, setting up of Special Courts for expeditious trial of comrfmr-M riot cases, role of Police, etc. The Central Govern ment also keeps a close watch on commanal situation in the country.